

[*English*]**Lack of Medical Facilities to Central Government Employees in Karnataka**

6421. SHRI H.C. SRIKANTIAH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it has come to the notice of Government that the National Confederation of Central Government Employees have protested against the lack of medical facilities for them in Karnataka;

(b) if so, whether such facilities are available at Hyderabad, Bombay, Madras, Delhi and other places; and

(c) the steps taken to provide similar facilities to the Central Government employees in Karnataka?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (c). The information are being collected and will be laid on the Table of the Sabha.

[*Translation*]**Sick Textile Mills**

6423. SHRI DILEEP SINGH BHURIA: Will the Minister of TEXTILES be pleased to state:

(a) whether Government propose to hand over the sick textiles mills to the workers where the labour unions agree to run them; and

(b) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a)

and (b). Government has no objection to allow silk textile mills to be run by workers Co-operatives provided they are found to be viable and all concerned parties agree to the reliefs and concessions envisaged from them in the package for the rehabilitation of such mills.

[*English*]**Implementation of Bachawat Award by UNI**

6424. PROF. K.V. THOMAS:
SHRI A. VIJAYARAGHAVAN:

Will the Minister of LABOUR be pleased to state:

(a) whether representations have been received about the faulty and partial implementation of the Bachawat Wage Award by the management of United News of India;

(b) if so, the details thereof; and

(c) the action taken for proper implementation of the Bachawat Award by the management of United News of India?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN) (a) and (b). A representation from the United News of India (UNI) has been received on 20th March, 1990 alongwith copy of a letter of October 16, 1989 which was jointly signed by the Management and the employees' Union of UNI and a copy of the Memorandum of Settlement reached between the management and the employees of UNI. The representation seeks certain clarifications on the demands of the workers' Union;

(c) The Government have asked all States/Union Territories to enforce the Bachawat Wage Board recommendations and to ensure their proper implementation in